

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-121
IB-2674(ND)/2019

IN THE MATTER OF:

Mr. Salil Deep Sachan,

....FINANCIALCREDITOR

Vs.

M/s Rudra Buildwell Constructions Pvt.Ltd.

....CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 17.08.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

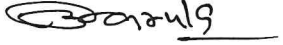
For the Respondent

: Mr. Jitesh Talwani, Advocate

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 19.08 .2021.


(Madhu Narula)
Court Officer